

**KERALA CHIEF MINISTER'S CRITICISM  
OF SOCIAL WELFARE GRANTS**

328. SHRI MULKA GOVINDA REDDY: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Chief Minister of Kerala has criticised the manner in which the grants are given to social organisations in States;

(b) if so, what are the main points of the criticism made by him; and

(c) the reaction of the Government of India thereto?

**THE MINISTER OF STATE IN  
THE MINISTRY OF LAW AND  
IN THE DEPARTMENT OF SO-  
CIAL WELFARE (DR. (SMT.) PH-  
ULRENU GUHA):** (a) The Govern-  
ment has not received any such re-  
port.

(b) and (c) Do not arise.

**PROGRESS OF HEAVY INDUSTRIES**

329. SHRI S. A. KHAJA MOHI-  
DEEN: Will the Minister of IND-  
USTRIAL DEVELOPMENT, INT-  
ERNAL TRADE AND COMPANY  
AFFAIRS be pleased to state:

(a) the number of heavy industries  
alongwith their location which were  
started in the country in the public  
sector as well as in the private sector  
during the last five years, state-wise;

(b) whether all such industries have  
started functioning and if so, the pro-  
ducts which these industries are ma-  
nufacturing; and

(c) the total amount of money in-  
vested by Government in this respect?

**THE MINISTER OF INDUSTRI-  
AL DEVELOPMENT, INTERNAL  
TRADE AND COMPANY AFFAIRS  
(SHRI FAKHRUDDIN ALI AHM-  
ED):** (a) to (c) The information is  
being collected and will be laid on  
the Table of the House.

**CATERING SERVICES AT RAILWAY  
STATIONS**

330. SHRI S. A. KHAJA MOHI-  
DEEN: Will the Minister of RAIL-  
WAYS be pleased to state:

(a) whether it is a fact that the  
catering services at Delhi and New  
Delhi railway stations are far from  
satisfactory;

(b) if so, what steps Government  
propose to take to improve the ser-  
vices; and

(c) whether any steps are contem-  
plated by Government to bring down  
the prices of food stuffs available at  
the railway stations in the country?

**THE MINISTER OF RAILWAYS  
(DR. RAM SUBHAG SINGH):** (a)  
The catering services at Delhi and  
New Delhi have not come to any  
special adverse notice.

(b) Efforts are being made not only  
at Delhi and New Delhi but all over  
Indian Railways to improve the cater-  
ing services and remove deficiencies  
wherever they might be existing. For  
this purpose supervision has been in-  
tensified.

(c) The tariff for various items of  
food stuffs sold at railway stations is  
fixed on the basis of the prevailing  
market rates and the trend of market  
rates prevailing at present does not  
allow of any reduction in the tariff  
at present.

**UNREST IN STEEL PLANTS**

331. SARDAR HARCHARAN  
SINGH DUGAL: Will the Minister  
of STEEL AND HEAVY ENGINE-  
ERING be pleased to state:

(a) whether it is a fact that work-  
ing of the Steel Plants have been gre-  
atly hampered recently due to moun-  
ting unrest and indiscipline among  
the labour there;

(b) whether Government have taken  
any decision to close down some of  
the Plants on this account and if so,  
the details of the decision taken in  
this regard; and